

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1009  
ANSWERED ON:09.03.2005  
RESTRUCTURING OF MEDICAL COUNCIL OF INDIA  
Krishnadas Shri N.N.;Oram Shri Jual

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government is aware that the Medical Council of India (MIC) is functioning without a regular chairman ;
- (b) if so, the reasons therefor;
- (c) the details of the methodology being worked out for the election of this council and its office bearers ;
- (d) whether the Government has a proposal to restructure the Medical Council of India ;and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a) to (e): By an order of the Hon'ble High Court of Delhi the president of the Medical Council of India has been removed from the office. Presently, the Vice-President of the Council is acting as the President on the directions of the Hon'ble Supreme Court of India. The government has a proposal to restructure the Medical Council of India and a final decision with regard to the details of the same has not been taken.